Research Project of National Council of Education

1845. Shri Subodh Hansda; Shri S. C. Samanta; Shri Bhagwat Jha Azad; Shri M. L. Dwivedi;

Will the Minister of Education be pleased to state:

- (a) whether the National Council of Education has completed the work of the National Institute of Education and Health Education Welfare research projects under the International Cooperative Research Programme of the U.S. Office of Education; and
- (b) if so, when this report is likely to be made available?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Two projects have been completed and the rest seven projects are expected to be completed by 31st March 1967.

Holidays in Government Offices

1846. Shri C. K. Bhattacharyya: Will the Minister of Home Affairs be pleased to state:

- (a) whether the correct calculations of Tithis and Naksatras, as given in the Rashtriya Panchang, have been adopted by the Central and State Governments in declaring holidays:
- (b) whether the State Governments are taken any steps to rectify the imporrect Parchangs of their States and if so, the result thereof; and
- (c) whether Government propose to ban the publication of Panchangs containing incorrect timings of Tithis and Naksatras?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar):

(a) The normal practice is to observe holidays on the dates as given in the Indian Ephemeris and Nautical Almanac (Rashtriya Panchang) for the relevant year. When, however, the dates given in the Almanac differ from those on which the festivals are actually observed by the people in a particular place, Government of India Offices are closed on the latter day.

According to the information available, most of the State Governments also follow the dates given in the Indian Ephemeris and Nautical Almanac for observing their holidays except when a particular religious festival is locally observed on a different day.

(b) and (c). The necessity of adopting uniform dates based on modern scientific calculations has already been brought to the notice of the State Governments. They have also been requested to make it clear to the local Panchang makers that unless they adopted correct timings of nakshatras and tithis as given in the Rashtriya Panchang, it would not be possible for Government to follow their Panchangs.

Cooperative Retail Stores for Industrial Labour

1847. Shri Bhagwat Jha Azad: Shri M. L. Dwivedi: Shri Subodh Ḥansda: Shri S. C. Samanta: Shri D. C. Sharma:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

- (a) whether there is any fresh proposal to give relief to the labour employed in large organised industries in the matter of soaring prices through a net-work of co-operative retail stores; and
 - (b) if so, the broad features thereof?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):

(a) There is no fresh proposal. A Scheme already exists for the setting up of consumer cooperative stores with assistance from employers in industrial establishments employing 300 or more workers.

(b) Under this scheme employers are to give to the cooperative stores financial assistance to the extent of Rs. 2,500 as share capital, Rs. 10,000 as working capital loan, Rs. 1,800, as managerial subsidy spread over 3 years, and accommodation at a nominal rent or free of rent. To start with,

the employers can set up fair price shops which are to be converted into cooperative stores. Workers get non-refundable advance from their provident fund for purchasing the shares of these cooperatives. Sale on credit is to be allowed if there is demand for it. The primary stores are to be affiliated to the Central Cooperative stores set up for general consumers.

Quit Notices to Scientists

1848. Shri Bhagwat Jha Azad: Shri M, L. Dwivedi: Shri S. C. Samanta: Shri Subodh Hansda: Shri Umanath: Shrimati Jyotsna Chanda: Shri Buta Singh: Shri Narasimha Reddy: Shri M. K. Kumaran: Shri P. C. Borooah: Shri P. R. Chakraverti: Shri Linga Reddy: Shri Surendra Pal Singh: Shrimati Maimoona Sultan: Shri Karni Singhji: Shri Hari Vishnu Kamath: Shri Kajrolkar: Shri D. D. Mantri: Dr. Ram Manohar Lohia: Shri Ram Sewak Yadav: Shri Madhu Limaye:

Will the Minister of Education be pleased to state:

- (a) whether Government have served mass quit notices on the Members of the Scientific Pool;
- (b) if so, how many have been served with such notices; and
 - (c) the reasons therefor?

The Minister of Education (Shri M. C. Chagla): (a) No. Sir.

(b) Whereas 1282 have been benefited by the Scientists Pool and 650 were actually working in the Pool on 1st July 1966, notices of termination had to be issued to 83 only. Later, on re-examination the services of 18 were extended for a further period of six months.

- (c) Among the important reasons which caused the C.S.I.R. to terminate the services of some Pool Officers the following may be mentioned:
 - (i) Not accepting reasonable regular employment offered and or not making efforts to obtain regular employment;
 - (ii) Non-acceptance of transfer against Defence requirements during emergency;
 - (iii) Unfavourable reports on conduct and work; and
 - (iv) Indulging in private practice against the terms of appointment.

Scientific Expedition to Great Nicobar Islands

1849. Shri Yashpal Singh: Shri D. D. Puri; Shri Sidheshwar Prasad:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

- (a) whether a Scientific Expedition has recently visited the Great Nicobar Islands;
 - (b) if so, what is its report; and
 - (c) the action taken on it?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan): (a) Yes.

(b) and (c). The report of the team is awaited.

सुरत में तेल ग्रौर गैस की खोज

1850. श्री भागवत झा झाजाद :

भी हकम् चन्द कछवायः

श्री मोनावने :

श्री रघनाथ सिंह:

श्री सुरेन्द्र नाथ द्विवेदी :

क्या पंट्रोलियम धीर रसायन मंत्री 20 ग्रप्रैल, 1966 के ग्रतारांक्ति प्रश्न संख्या 3943 के उत्तर के सम्बन्ध में यह बताने की कृया करेंगे कि :